Directorate General of Foreign Trade Udyog Bhawan DES-V Section

Minutes of NC-V meeting held on 11.10.2012

The meeting No.27/AM-13 for the licensing year 2012-13 to consider the cases under Duty Exemption Schemes (Chapter-4) held on 11.10.2012 in Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Jt. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Dr. R.A. Lal, Director	R.O., T.C., Noida
2.	Shri K.C. Meena, Dy. DGFT	DGFT
3.	Shri Kuldeep Singh, Assistant Director	DC (MSME)
4.	Shri J.D. Giri, Vice President	AEPC
5.	Shri P.P. Pasricha, F.T.D.O.	DGFT

The agenda for meeting No.27/AM-13 dated 11.10.2012 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

:27/84-ALC3/2012 **MEETING DATE**: 11.10.2012 MEETING NUMBER

Case No.:11/19/84-ALC3/2012	Party Name: JAGRIT POLYMERS PVT. LTD.	Meet No/Date:27/84-ALC3/2012 11.10.2012	Status: Approved
HQ File :01/84/050/00143/AM13/		Lic.No/Date:3510038690 04.07.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Dipped Polyester yarn (net content of	1,15,500	Polyester Filament yarn	Net to net
	polyester filament yarn 1,08,570 Kgs.)	Kgs.	(The type,	basis with
	(The type, specification, Denier etc. of		specification, Denier	accountability
	import product should conform both in		etc. of import product	clause.
	the import and export and net content of		should be same both in	
	import product should be accounted for		the import and export).	
	in the shipping bill, export documents).			

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:25/19/84-ALC3/2012	Party Name: FASHION ACCESSORIES	Meet No/Date:27/84-ALC3/2012 11.10.2012	Status: Approved
HQ File :01/84/050/00157/AM13/		Lic.No/Date:0510329217 10.07.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/79/2012-13/Hosy., dated 10.10.2012 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Pillow Cover, Size-11"X22" made from 100% Cotton (front), 100% Silk (back) and 100% Cotton lining		100% Natural Silk woven Fabric, GSM-60+/-10%	0.24 Sq. meter per piece
2.	Pillow Cover, Size-12"X12" made	500 Nos.	100% Natural Silk	0.27 Sq. meter

	from 100% Cotton (front), 100%		woven Fabric, GSM-	per piece
	Silk (back) and 100% Cotton		60+/-10%	
	lining			
3.	Pillow Cover, Size-20"X20" made	350 Nos.	100% Natural Silk	1.03 Sq. meter
	from 100% Silk (front), 100% Silk		woven Fabric, GSM-	per piece
	(back) and 100% Cotton lining		60+/-10%	
4.	Pillow Cover, Size-9"X9" made	350 Nos.	100% Natural Silk	0.23 Sq. meter
	from 100% Silk (front), 100% Silk		woven Fabric, GSM-	per piece
	(back) and 100% Cotton lining		45+/-10%	
5.	Pillow Cover, Size-16"X20" made	350 Nos.	100% Natural Silk	0.53 Sq. meter
	from 100% Silk (front), 100% Silk		woven Fabric, GSM-	per piece
	(back) and 100% Cotton lining		45+/-10%	

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:35/19/84-ALC3/2012		Meet No/Date:27/84-ALC3/2012 11.10.2012	Status: Rejected
HQ File :01/84/050/00167/AM13/		Lic.No/Date:0510331737 09.08.2012	Reject

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not submitted requisite information/details called for vide MSME's letter dated 17.09.2012 so far. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

Case No.:36/19/84-ALC3/2012	Party Name: RADNIK EXPORTS	Meet No/Date:27/84-ALC3/2012 11.10.2012	Status: Rejected
HQ File :01/84/050/00168/AM13/		Lic.No/Date:0510331739 09.08.2012	Reject

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not submitted requisite information/details called for vide MSME's letter dated 17.09.2012 so far. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

II I	1 -	11 10 2012	Status: Approved
HQ File :01/84/050/00217/AM13/		Lic.No/Date:0510333342 31.08.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee on the basis of CAD/CAM & measurement of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Girls Dress made of 100% Polyester solid dyed woven fabric, GSM-85+/-10% (variation) with Indian lining, Style No. 427681/427682		100% Polyester solid dyed woven fabric, GSM-85+/-10% (variation)	3813 Sq. meter (@ 2.30 sq. meter per piece)

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	11 10 2012	Status: Approved
HQ File :01/84/050/00218/AM13/	Lic.No/Date:0510333349 31.08.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details

submitted in this case. Accordingly, Committee on the basis of CAD/CAM & measurement of export product and after	
deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-	

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Top in 100% Polyester net	750 Nos.	100% Polyester net	893 Sq. meter
	embroidery fabric, GSM-285+/-		embroidery fabric, GSM-	
	10% (variation) with Indian lining,		285+/-10% (variation)	
	Style No. 72BP9			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:3/23/84-ALC3/2012	-	11 10 2012	Status: Approved
HQ File :01/84/050/00219/AM13/		Lic.No/Date:0510333355 31.08.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee on the basis of CAD/CAM & measurement of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Top made of 100%	30,470 Nos.	100% Polyester dyed	34,552.98 Sq.
	Polyester dyed woven fabric,		woven fabric, GSM-	meter
	GSM-85+/-10% (variation), Style:		85+/-10% (variation),	
	MISSY		width-57"	

The GSM should match in both import and export.

Case No.:4/23/84-ALC3/2012	Party Name: SHAHI EXPORTS PVT. LTD.	11 10 2012	Status: Approved
HQ File :01/84/050/00220/AM13/	1	Lic.No/Date:0510333399 31.08.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee on the basis of CAD/CAM & measurement of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Shirt (Full Sleeve) made of 100% Cotton Denim fabric, GSM-149+/-10%, (Style No.RFS-13R R015)	 ` ' 	100% Cotton Denim fabric, GSM-149+/-10%	24,852 Sq. meter
2.	Girls Romper made of 100% Cotton Denim fabric, GSM- 149+/-10%, (Style No. 1SS13FPS01)	7900 Nos.	100% Cotton Denim fabric, GSM-149+/-10%	10,428 Sq. meter
3.	Girls Romper made of 100% Cotton Denim fabric, GSM- 149+/-10%, (Style No. 1SS13FPS06)	10,750 Nos.	100% Cotton Denim fabric, GSM-149+/-10%	18,705 Sq. meter

The GSM should match in both import and export.

	Party Name: SHANKAR PACKAGINGS LIMITED	Meet No/Date:27/84-ALC3/2012 11.10.2012	Status: Approved
HQ File :01/84/050/00222/AM13/		Lic.No/Date:0310707645 05.09.2012	

Decision: The Committee noted the details furnished by R.A. in this case.

The R.A. should not send such cases online, which are on repeat basis, in terms of para 4.7 read with para 4.7.1 & 4.7.2 of HBP(Vol.I).

Case No.:7/23/84-ALC3/2012	II 3	Meet No/Date:27/84-ALC3/2012 11.10.2012	Status: Approved
HQ File :01/84/050/00223/AM13/		Lic.No/Date:0310707646 05.09.2012	
Decision: The Committee noted the details submitted by R.A. in this case. The R.A. should not send such cases online, which are on repeat basis, in terms of para 4.7 read with para 4.7.1 & 4.7.2 of HBP(Vol.I).			

	Case No.:1/27/84-ALC3/2012		Status: Deferred
11	HQ File :01/84/050/00243/AM13/		Defer Date: 01.11.2012

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the application set in this case has not been received from the applicant firm/R.A. Therefore, the Committee has decided to await the same and defer the case for re-listing on 01.11.2012.

	INDUSTRIES,	11.10.2012	Deferred
HQ File :01/84/050/00244/AM13/			Defer Date: 08.11.2012

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not given following information in the application in support of their proposal:

- 1. Content of imported and indigenous inputs in the export product.
- 2. Manufacturing process alongwith stage-wise wastage of each input.

Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 08.11.2012.

MANUAL AGENDA CASES

(13)

Case No.506	M/s Gaurav International, Gurgaon		
NC 27/AM-13, dt. 11.10.2012	File No.01/84/162/367/AM-13/DES-V		
Ratification of input output norms in respect of Advance Authorization No.0510334654 dated			
13.09.2012.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that CAD of the export product is not legible and applicant firm has not given the measurement sheet of export product in support of their proposal. Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the above information/ details for consideration of the proposal. The case stands for re-listing on 08.11.2012.

Case No.507	M/s Gaurav International, Gurgaon		
NC 27/AM-13, dt. 11.10.2012	File No.01/84/162/373/AM-13/DES-V		
Ratification of input output norms in respect of Advance Authorisation No.0510334886 dated			
14.09.2012.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requirement of fabric is very high. Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the sample and calculation work sheet of the export product to enable to calculate the Committee as how the requirement of 4.86 sq. meter per shirt comes. The case stands for re-listing on 08.11.2012.

(15)

Case No.508	M/s Richa Global Exports Pvt. Ltd., New Delhi	
NC 27/AM-13, dt. 11.10.2012	File No.01/84/162/360/AM-13/DES-V	
Ratification of input output norms against Advance Authorisation No.0510333938 dated 06.09.2012.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee on the basis of CAD/CAM & measurement of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Top made of 86%	12,100 Nos.	86% Polyester 14% Linen	3025 Kgs. (@
	Polyester 14% Linen printed single		printed single jersey	0.250 Kg per
	jersey knitted fabric, GSM-144+/-		knitted fabric, GSM-	piece)
	10%, (Style No. 292337/300367		144+/-10%	

The GSM should match in both import and export.

(16)

	Case No.509	M/s Welspun India Ltd., Mumbai
Ī	NC 27/AM-13, dt. 11.10.2012	File No.01/84/162/359/AM-13/DES-V
ĺ	Ratification of input output norms against Advance Authorisation No. 0510701977 dated 17.07.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Spunlace non-woven tape rolls	10,00,000	Polyester Staple Fibre	9,60,000
	(contents – Polyester 80% and	Kgs.		Kgs.
	Viscose 20%)		Viscose Staple Fibre	2,40,000
				Kgs.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions. (17)

Case No.510	M/s J.D. Jones & Co. Pvt. Ltd., Kolkata	
NC 27/AM-13, dt. 11.10.2012	File No.01/84/162/262/AM-13/DES-V	
Ratification of Input Output Norms in respect of Advance Authorization No.0210179510 dated		
06.07.2012.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per the inputs and sample of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	P84 Blue polyimide packing equivalent	700 Kgs.	P-84 Polyimide yarn	714 Kgs.
	to K 4333 – containing 700 Kgs. of P-		PTFE impregnated -	(including 2%
	84 Polyimide yarn PTFE impregnated		yarn	wastage)

(18)

Case No.511	M/s Radiant Exports, New Delhi.	
NC 27/AM-13, dt. 11.10.2012	File No.01/84/162/358/AM-13/DES-V	
Ratification of input output norms in respect of Advance Authorisation No.0510334020 dated		
07.09.2012.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not given following information in the application in support of their proposal:

- 1. Quantity of blanket of each type in Kg. term since the requirement of fabric has been given in Kg. term.
- 2. Manufacturing process alongwith stage-wise wastage.
- 3. No. of pcs. of each type of input fabric imported.

Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the above information/ details for consideration of the proposal. The case stands for re-listing on 08.11.2012.

(19)

Case No.512	M/s Contemporary Classique	
NC 27/AM-13, dt. 11.10.2012	File No.01/84/162/371/AM-13/DES-V	
Re-fixation of input output norms in respect of Advance Authorisation No.0510133634 dated		
04.09.2012.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee on the basis of measurement & sketch of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Top made from 69%	8000 Nos.	69% Cotton 28% Nylon	11,186 Sq.
	Cotton 28% Nylon 3% Elasthine		3% Elasthine solid dyed	meter

solid dyed fabric, GSM-100+/-	fabric=	
10%, (Style No.)	500x40D+20D/150x86,	
VERACAMROUCH (RIGA#	GSM-100+/-10%, width-	
57154)	55/56"	

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(20)

Case No.513	M/s A Tex Home Collection, Coimbatore	
NC 27/AM-13, dt. 11.10.2012	File No.01/84/162/366/AM-13/DES-V	
Ratification of Input Output Norms in respect of Advance Authorization No.3210055795 dated		
23.07.2012.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per manufacturing process for the declared width of 1.6 meters and after deliberations decided to ratify the Advance Authorization issued in this case allowing 4% wastage as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Linen pouch covered dyed (size – 65 CMS X 18 CMS) Pouches	1 '		3492 Meters or 5586 Sq. meter (including 4% wastage)

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(21)

Case No.514	M/s Master Garments, Tirupur

NC 27/AM-13, dt. 11.10.2012	File No.01/84/162/368/AM-13/DES-V	
Ratification of Input Output Norms in respect of Advance Authorization No.3210056581 dated		
04.09.2012.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not given the size of hat, sketch, CAD/CAM, calculation sheet and measurement chart of the export product in support of their proposal. Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 08.11.2012.

(22)

Case No.515	M/s Achiever Apparels, New Delhi	
NC 27/AM-13, dt. 11.10.2012	File No.01/84/162/368/AM-13/DES-V	
Redemption against Advance Authorization No.0510334675 dated 13.09.2012.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Blouse made from 100%	6087 Nos.	100% Cotton plain weave	14,913 Sq.
	Cotton plain weave fabric, GSM-		fabric 80x80, 105x88,	meter (2.45 sq.
	55+/-10%, (Style		GSM-55+/-10%, width-	meter per
	No.IJ302600SCR)		54" (cuttable with 52")	piece)

The GSM should match in both import and export.

The Committee observed that application is for ladies blouse whereas licence has been issued for ladies tunic. Therefore, the R.A. may amend the licence.

(23)

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Case No.516 M		M/s Modern Apparels, Mumbai	
	NC 27/AM-13, dt. 11.10.2012	File No.01/84/50/238/AM-12/DES-V	
	Ratification of Input Output Norms in respect of Advance Authorization No.0310657811 dated		
	04.10.2011.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not submitted requisite information/details called for vide DGFT's letter dated 20.09.2012 so far. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

(24)

Case No.517	M/s Modern Apparels, Mumbai		
NC 27/AM-13, dt. 11.10.2012	File No.01/84/50/318/AM-12/DES-V		
Ratification of Input Output Norms against Advance Authorization No.0310634031 dated 01.06.2011.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not submitted requisite information/details called for vide DGFT's letter dated 20.09.2012 so far. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

(25)

(,)			
Case No.518	M/s Modern Apparels, Mumbai		
NC 27/AM-13, dt. 11.10.2012	File No.01/84/50/130/AM-12/DES-V		
Ratification of Input Output Norms against Advance Authorization No.0310672356 dated 04.10.201			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not submitted requisite information/details called for vide DGFT's letter dated 20.09.2012 so far. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

(26)

Case No.519 M/s Chinar Forge Ltd., Jalandhar		M/s Chinar Forge Ltd., Jalandhar
	NC 27/AM-13, dt. 11.10.2012	File No.01/84/162/375/AM-13/DES-V
Ratification of Input Output Norms against Advance Authorization No.0510334271 dated 11.09.2012.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer the case to DIPP for their examination and comments. It was decided to defer the case for re-listing on 08.11.2012.

(27)

Case No.520	M/s Madura Garments Exports Ltd., Bangalore		
NC 27/AM-13, dt. 11.10.2012	File No.01/84/50/444/AM-09/DES-V		
Ratification of Input Output Norms against Advance Authorization No.0710062666 dated 02.02.2009.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee on the basis of CAD/CAM % measurement of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Gents Half Sleeve Shirts made	8551 Nos.	100% Linen woven yarn dyed	20,522 Sq.
	from 100% Linen woven yarn		fabric – H200/2415 fine stripe	meter
	dyed fabric – H200/2415 fine		aqua mix real cool and silver	
	stripe aqua mix real cool and		finish, GSM-145+/-10%,	
	silver finish, GSM-145+/-10%		Width-153 CM cuttable.	

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(28)

Case No.521	M/s Saati India Pvt. Ltd., Mumbai		
NC 27/AM-13, dt. 11.10.2012	File No.01/84/162/142/AM-13/DES-V		
Ratification of Input Output Norms against Advance Authorization No.0310692819 dated 30.04.2012.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has requested for amendment in the description of the export and import products. Accordingly, Committee considered the request of the applicant firm and after deliberations decided to amend the description of the export and import products in the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Saatifil Acoustex B065 –	6381 Sq.	Relevant Saatifil Acoustex	6700 Sq.
	coloured Polyester	meter	B065 – coloured Polyester	meter
	Mesh/Saatifil Hyphobe		Fabric/ Saatifil Hyphobe	
	Acoustex B065 HY -		Acoustex B065 HY - coloured	
	coloured Polyester Mesh		Polyester fabric (Thickness	
	(Thickness 0.048mm to		0.048mm to 0.125mm, width-	
	0.125mm, width-2000mm)		2000mm)	
2.	Saatifil Acoustex B160 -	6381 Sq.	Relevant Saatifil Acoustex	6700 Sq.
	coloured Polyester	meter	B160 - coloured Polyester	meter
	Mesh/Saatifil Hyphobe		Fabric/ Saatifil Hyphobe	
	Acoustex B160 HY -		Acoustex B160 HY - coloured	
	coloured Polyester Mesh		Polyester fabric (Thickness	
	(Thickness 0.048mm to		0.048mm to 0.125mm, width-	
	0.125mm, width-2000mm)		2000mm)	
3.	Saatifil Acoustex B032 -	9524 Sq.	Relevant Saatifil Acoustex	10,000 Sq.
	coloured Polyester	meter	B032 – coloured Polyester	meter
	Mesh/Saatifil Hyphobe		Fabric/ Saatifil Hyphobe	

	Acoustex B032 HY - coloured Polyester Mesh (Thickness 0.048mm to 0.125mm, width-2000mm)		Acoustex B032 HY - coloured Polyester fabric (Thickness 0.048mm to 0.125mm, width- 2000mm)	
4.	Saatifil Acoustex B075 –	9524 Sq.	Relevant Saatifil Acoustex	10,000 Sq.
	coloured Polyester	meter	B075 – coloured Polyester	meter
	Mesh/Saatifil Hyphobe		Fabric/ Saatifil Hyphobe	
	Acoustex B075 HY -		Acoustex B075 HY - coloured	
	coloured Polyester Mesh		Polyester fabric (Thickness	
	(Thickness 0.048mm to		0.048mm to 0.125mm, width-	
	0.125mm, width-2000mm)		2000mm)	

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(29)

Case No.522	M/s Saati India Pvt. Ltd., Mumbai			
NC 27/AM-13, dt. 11.10.2012	File No.01/84/50/029/AM-13/DES-V			
Ratification of Input Output Norms against Advance Authorization No.0310691297 dated 19.04.2012.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has requested for amendment in the description of the export and import products. Accordingly, Committee considered the request of the applicant firm and after deliberations decided to amend the description of the export and import products in the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Saatifil Acoustex B010 -	953 Sq.	Relevant Saatifil Acoustex B010	1000 Sq.
	coloured Polyester Mesh/	meter	– coloured Polyester Fabric/	meter
	Saatifil Hyphobe Acoustex		Saatifil Hyphobe Acoustex	
	B010 HY - coloured		B010 HY - coloured Polyester	
	Polyester Mesh (Thickness		fabric (Thickness 0.048mm to	
	0.048mm to 0.125mm,		0.125mm, width-2000mm)	

	width-2000mm)					
2.	Saatifil Acoustex B045 – coloured Polyester Mesh/Saatifil Hyphobe Acoustex B045 HY - coloured Polyester Mesh (Thickness 0.048mm to 0.125mm, width-2000mm)	953 meter	Sq.	Relevant Saatifil Acoustex B045 - coloured Polyester Fabric/ Saatifil Hyphobe Acoustex B045 HY - coloured Polyester fabric (Thickness 0.048mm to 0.125mm, width-2000mm)	1000 meter	Sq.
3.	Saatifil Acoustex B025 – coloured Polyester Mesh/Saatifil Hyphobe Acoustex B025 HY - coloured Polyester Mesh (Thickness 0.048mm to 0.125mm, width-2000mm)	953 meter	Sq.	Relevant Saatifil Acoustex B025 - coloured Polyester Fabric/ Saatifil Hyphobe Acoustex B025 HY - coloured Polyester fabric (Thickness 0.048mm to 0.125mm, width-2000mm)	1000 meter	Sq.
4.	Saatifil Acoustex B0145 – coloured Polyester Mesh/Saatifil Hyphobe Acoustex B145 HY - coloured Polyester Mesh (Thickness 0.048mm to 0.125mm, width-2000mm)	953 meter	Sq.	Relevant Saatifil Acoustex B0145 – coloured Polyester Fabric/ Saatifil Hyphobe Acoustex B145 HY - coloured Polyester fabric (Thickness 0.048mm to 0.125mm, width- 2000mm)	1000 meter	Sq.
5.	Saatifil Acoustex B047 – coloured Polyester Mesh/Saatifil Hyphobe Acoustex B047 HY - coloured Polyester Mesh (Thickness 0.048mm to 0.125mm, width-2000mm)	953 meter	Sq.	Relevant Saatifil Acoustex B047 – coloured Polyester Fabric/ Saatifil Hyphobe Acoustex B047 HY - coloured Polyester fabric (Thickness 0.048mm to 0.125mm, width-2000mm)	1000 meter	Sq.

6.	Saatifil MET Acoustex 003	953	Sq.	Relevant Saatifil MET Acoustex	1000	Sq.
	AL Polyester Mesh	meter		003 AL Polyester Fabric	meter	
	(Thickness 0.048mm to			(Thickness 0.048mm to		
	0.125mm, width-2000mm)			0.125mm, width-2000mm)		
7.	Saatifil Acoustex B006 –	2858	Sq.	Relevant Saatifil Acoustex B006	3000	Sq.
	coloured Polyester Mesh/	meter		coloured Polyester Fabric/	meter	_
	Saatifil Hyphobe Acoustex			Saatifil Hyphobe Acoustex		
	B006 HY - coloured			B006 HY - coloured Polyester		
	Polyester Mesh (Thickness			fabric (Thickness 0.048mm to		
	0.048mm to 0.125mm,			0.125mm, width-2000mm)		
	width-2000mm)					
8.	Saatifil MET Acoustex 006	953	Sq.	Relevant Saatifil MET Acoustex	1000	Sq.
	AL Polyester Mesh	meter	_	006 AL Polyester Fabric	meter	
	(Thickness 0.048mm to			(Thickness 0.048mm to		
	0.125mm, width-2000mm)			0.125mm, width-2000mm)		
9.	Saatifil MET Acoustex 010	953	Sq.	Relevant Saatifil MET Acoustex	1000	Sq.
	AL Polyester Mesh	meter		010 AL Polyester Fabric	meter	
	(Thickness 0.048mm to			(Thickness 0.048mm to		
	0.125mm, width-2000mm)			0.125mm, width-2000mm)		
10.	Saatifil Acoustex B260 –	953	Sq.	Relevant Saatifil Acoustex B260	1000	Sq.
	coloured Polyester Mesh/	meter		coloured Polyester Fabric/	meter	
	Saatifil Hyphobe Acoustex			Saatifil Hyphobe Acoustex		
	B260 HY - coloured			B260 HY - coloured Polyester		
	Polyester Mesh (Thickness			Fabric (Thickness 0.048mm to		
	0.048mm to 0.125mm,			0.125mm, width-2000mm)		
	width-2000mm)					
11.	Saatifil MET Acoustex 032	953	Sq.	Relevant Saatifil MET Acoustex	1000	Sq.
	AL Polyester Mesh	meter		032 AL Polyester Fabric	meter	
	(Thickness 0.048mm to			(Thickness 0.048mm to		

0.125mm, width-2000mm) 0.125mm, width-2000mm)	
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The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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	Case No.523	M/s Saati India Pvt. Ltd., Mumbai			
NC 27/AM-13, dt. 11.10.2012 File No.01/84/50/028/AM-12/DES-V					
Ratification of Input Output Norms against Advance Authorization No.0310620745 dated 11.03.20					

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has requested for amendment in the description of the export and import products. Accordingly, Committee considered the request of the applicant firm and after deliberations decided to amend the description of the export and import products in the Advance Authorization issued in this case as detailed below:-

Export item	Export	Import item	Quantity allowed
	Quantity		
Saatifil Acoustex coloured	1 Sq mtr.	Relevant Saatifill Acoustex	1.05 Sq mtr.
polyester mesh/Saatifil Hyphobe		coloured polyester fabric/ Saatifil	
Acoustex coloured Polyester		Hyphobe Acoustex coloured	
Mesh HY (thickness 0.048mm		Polyester fabric HY (thickness	
to 0.125 mm, width – 1995mm)		0.048mm to 0.125 mm, width-	
		2000mm)	

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.
